

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.09.2019

NOTICE

Take notice that the matters adjourned vide notice dated 04.09.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	05.09.2019	19.09.2019
1.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	05.09.2019	19.09.2019

Copy to:

- 1. Notice Board**
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By Order

**-sd/-
Registrar**